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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/143/2016
NAME OF THE PETITIONER(S) : M Muneeswaran & another
NAME OF THE RESPONDENT(S) : M/s. Micro Therapeutic Research Labs P. Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari Mr Cibi Vishnu	Counsel Mr R1 - R3	T.V.P. Sai Vihari
(2) R.SATHANA for T. Poornam	Counsel for Petitioners	Raman
3. Sricharan Kangalajen Athiban Vijay	counsel for R4	Athiban Vijay

ORDER

Counsel for both parties present. At request of counsel for petitioner, time extended to file a copy of the decree from Civil Court, Coimbatore which is connected to the subject matter of the CP. Put up on 04.11.2016 at 10.30 A.M.

Ch. Mohd. Sharief Tariq

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy

(K Anantha Padmanabha Swamy)
Member (Judicial)